

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 85/TT/2024

Subject : Petition for approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the determination of transmission tariff from anticipated COD to 31.3.2024 for 3 Nos. transmission assets under "Augmentation of Transformation Capacity" in the Southern Region.

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 12 Ors.

Parties Present : Shri Mohd. Mohsin, PGCIL
Shri Naresh Kumar, PGCIL
Shri Arjun Malhotra, PGCIL

Record of Proceedings

Due to a paucity of time, the matter could not be taken up for the hearing and accordingly, the matter was adjourned.

2. The matter will be listed for hearing on **8.11.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

